

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4726  
ANSWERED ON:12.08.2014  
GUIDELINES OF REHABILITATION COUNCIL OF INDIA  
Gaikwad Dr. Sunil Baliram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the guidelines of the Rehabilitation Council of India (RCI) stipulate that each school in the States should have at least one special educator and one resource centre for children with disabilities and if so, the details thereof;
- (b) whether the survey conducted by the Ministry of Human Resource Development in consultation with RCI has indicated that most of the States have not adhered with the RCI guidelines and if so, the names of the States and the reasons therefor;
- (c) whether the Government proposes to make some more provisions in favour of the children with disabilities in regard to education and if so, the details thereof; and
- (d) The steps taken or being taken by the Government to ensure that each State adhere to the norms of RCI in regard to children with disabilities?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) Rehabilitation Council of India (RCI) has not issued any guidelines in this regard. However, under the Sarva Shiksha Abhiyan (SSA) programme of the Ministry of Human Resources Development, there is a provision of Rs.3000/- per child per year for children with special needs (CWSN), out of which at least Rs.1, 000/- per child per year is earmarked for engaging resource teachers and two resource persons at Block Resource Centres (BRC) for inclusive education of CWSN.

(b)&(c): No survey was conducted by Ministry of Human Resources Development in consultation with RCI. However, an evaluation study of the Inclusive Education for Disabled at Secondary Stage (IEDSS) Scheme of Ministry of Human Resources Development was conducted by a Committee under Chairperson of the Head (DEGSN), NCERT to evaluate the status of implementation of the IEDSS scheme in various States/UTs and to give recommendations for improving the service delivery of the scheme for raising the educational status of children with special needs.

The Committee submitted its report in March, 2013 indicating, among other things, that the removal of architectural barriers has remained limited to creation of ramps, railings in a few places, scarcity of special teachers appointed under the scheme due to lack of trained teachers in the States, enrolment of girls' students with disability is consistently below 40% in several States etc.

(d): Does not arise.